

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 50**

**CP No. 132/ND/2013  
RT CP No. 198/Chd/Hry/2017**

**Under Section 397/398, CA 1956**

**In the matter of:-**

Mrs. Rashmi Vaish

Vs.

.....Petitioner

M/s Gupta Metal Sheets Ltd. & Ors.

.....Respondent

Due to paucity of time, the matter could not be taken up, hence,  
adjourned to 21.04.2023.

Sd/-  
Court Officer

March 07, 2023  
VN